

No. Senior Civil Judge/CJM/BLP/Reader/2021-
Office of the Senior Civil Judge -Cum-Chief Judicial Magistrate,
Bilaspur, Distt. Bilaspur, H.P.

Dated: Bilaspur, the 21st. January, 2021,

OFFICE ORDER

It is notified for information of the litigants and Advocates, and all concerned that to prevent from the spread of pandemic of corona virus (COVID-19), the Civil and Criminal cases fixed for today i.e. 21-01-2021 are adjourned for effective hearing for 29-04-2021 except seven years, ten years old cases and under trial cases and the cases taken up today with the oral consent/prayer of counsel(s) for respective parties and dates have already been given.

Sd/-
Senior Civil Judge-Cum-CJM,
Bilaspur, Distt. Bilaspur, H.P.

Endst. No. Civil Judge (Sr. Divn)/CJM/BLP/Rdr/2021- 484 dated 21-01-2021.
Copy forwarded to:

1. The President, Bar Association, Bilaspur, for information.
2. The Assistant Public Prosecutor, Bilaspur, for information.
3. Reader of this office, for compliance.
4. Civil Ahlmad, Cr. Ahlmad and CCT of this office, for compliance.
5. The Assistant Programmer/System Assistant of this office with direction to upload the same on the website of District Courts.
6. Notice Board of this Court.

[Signature]
Senior Civil Judge-Cum-CJM,
Bilaspur, Distt. Bilaspur, H.P. *[Signature]*